GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3788 TO BE ANSWERED ON 08.12.2016

REVIEW OF SAGY

3788. SHRI SHAILESH KUMAR: SHRIMATI VASANTHI M.:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has reviewed the progress of Saansad Adarsh Gram Yojana (SAGY) and if so, the details thereof;
- (b) whether it is also a fact that no development works have been carried out in most of the villages selected under SAGY;
- (c) if so, the details thereof and the reasons therefor; and
- (d) whether the Government will arrange special fund for SAGY and if so, the details thereof; and
- (e) the steps taken by the Government to make it a successful scheme?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a): The following mechanisms are being followed by the Ministry to review the progress of Saansad Adarsh Gram Yojana Programme;

1. Concurrent Monitoring mechanism:

1.1 SAANJHI Website

At the national level, a separate, real time web based monitoring system has been put in place for the scheme which can be accessed from the SAGY website.

- A. Dynamic website www.saanjhi.gov.in has been created and the login credentials to this website circulated among all the Members of Parliament, State Nodal Officers, District Collectors and Charge Officers. The users can use Feedback portion on website for any query, which is monitored on weekly basis by the Ministry.
- B. A cloud based web portal support.saanjhi.in has been set up for encouraging discussions among the stakeholders viz. Member of Parliament, Central Government, State Government, District Administration and the Public. The portal also acts as a dynamic repository to share knowledge, as a tool for exchange of ideas and resolution of grievances by the implementing authorities.
- C. A single point of contact email has been created i.e., support@saanjhi.in. All the emails being received at the central level are being sent to the concerned authorities for monitoring and taking necessary action in the matter.

1.2 Village Development Plan

The Gram Panchayats adopted under SAGY prepares Village Development Plans (VDP) containing prioritised time-bound activities to achieve holistic progress of the village, through convergence of resources. Gram Panchayats have very systematically taken development approach by involving Gram Sabha and they have prepared comprehensive VDP for their development. In order to keep track of the progress of projects listed in the VDP, a Tracking Template has been developed and the progress is monitored online. As per the data updated as on 5th December in the website, the identified Gram Panchayats have so far completed 13986 projects. Further 7748 projects are in progress.

1.3 Panchayat Darpan

The Ministry has developed a 35 point impact monitoring tool to gauge the impact of SAGY in the GPs. Progress is measured through outcome indicators broadly covering basic amenities, education, health, sanitation, livelihood, women empowerment, financial inclusion, food security, social security and e-governance. The information are to be updated in the Panchayat Darpan by the GPs on quarterly (22 indicators), half yearly (7 indicators) and yearly basis (6 indicators).

2. Video conference

Video Conferencing Network has been established with State Governments and District Collectors. Ministry of Rural development (MoRD) reviews the progress of SAGY with State Nodal Officers (SNO), District Collectors and Charged Officers.

3. State Review Meetings

Ministry also review the progress of the scheme in the State Review Meeting. As on date the review meeting has been held with 18 States/UTs.

4. Field Visits

The Ministry also deputes its officials to SAGY Gram Panchayats to get first hand information of the various developmental activities taking place there.

(b) and (c): Progress of implementation is satisfactory as could be gauged from the fact that so far out of 705 Gram Panchayats (GP) adopted by Member of Parliaments in Phase-I of the scheme, 666 GPs have uploaded their Village Development Plan (VDP) on the website (saanjhi). Further out of total 40984 number of projects undertaken in these 666 GPs, 20178 projects(53%) have either been completed or in progress.

The Ministry has developed a 35 point impact monitoring tool named Panchayat Darpan to gauge the impact of SAGY in the GPs. As per the Panchayat Darpan data uploaded by 541 Gram Panchayats on the Saansad Adarsh Gram Yojana portal, many remarkable achievements have taken place in the SAGY GPs. 283 Gram Panchayats under SAGY have achieved 100% of Children Immunization(0-6 age group), 252 Gram Panchayats have reported 100% Institutional delivery, 378 Gram Panchayats have 100% of Days Mid Day Meal (MDM) coverage to schools. Similarly 171 Gram Panchayats reported electricity connection to all Households, 91 Gram Panchayats have safe and secure Housing facility to all Households in the SAGY villages, 87 Gram Panchayats have full piped drinking water supply.

Likewise 131 Gram Panchayats have become ODF, 160 Gram Panchayats have now E Panchayat Service available at Gram Panchayats Office. Similarly, many Gram Panchayats have made efforts in the area of ensuring social and financial security in their respective Gram Panchayats by enrolling every eligible individual to Government Schemes like Jan Dhan Yojana (101 GPs), Atal Pension Yojana (25 GPs), Pradhan Mantri Suraksha Bima Yojana (26 GPs), Rashtriya Swasthya Bima Yojna (37 GPs), Widow Pension (211 GPs), Old Age Pension (210 GPs).

(d) and (e): The achievement of programme objectives is intended to be achieved through the convergence and implementation of existing Government Schemes and Programmes without allocating additional funds.

The Ministry has taken following steps for effective implementation of the scheme:-

- (i) 21 Schemes have been amended by various Ministries /Departments of Government of India to give priority to SAGY Gram Panchayat projects.
- (ii) The Ministry of Rural Development has brought out 'SAMANVAY' Compilation of 223 Central Sector/ Centrally Sponsored and 1806 State Schemes for convergence under SAGY for the benefit of Members of Parliament, District and Village level officials about the different schemes for multitude of purposes at the GP level.
- (iii) The Ministry has developed 35 point indicators to gauge the impact of SAGY in the GPs. Progress is measured through outcome indicators broadly covering basic amenities, education, health, sanitation, livelihood, women empowerment, financial inclusion, food security, social security and e-governance. The impact is measured on quarterly(22 indicators), half yearly(7 indicators) and yearly basis(6 indicators).
- (iv) The Central Government sent teams to a few of the SAGY Village Panchayats to understand the convergence process and to learn from good practices. Through a review of progress on 35 indicators, efforts have been made to ascertain the performance of SAGY in a particular Gram Panchayat.
- (v) With the intent to tap the resources and the strengths of the Private, Voluntary and Cooperative sectors (PVC Sectors), the Ministry has circulated suggestive template to State Governments for preparing proposals.
- (vi) The Ministry has prepared a document named 'SAHYOG' which is an indicative guidance document with the essential information on the existing social security schemes collated from respective ministries. It will enrich the knowledge of villagers and village level functionaries to achieve 100% enrollment into the social/financial Security Schemes in SAGY GPs.
- (vii) The Ministry of Rural Development is coordinating with other Central Ministries/ Departments to ensure provision of four key basic services viz. power, drinking water, roads and education in all SAGY GPs.
- (viii) SAGY is reviewed by the Ministry every Quarter in the Performance Review Committee (PRC) meeting with State Secretaries. The Central Govt. has also constituted the District Development Coordination and Monitoring Committee where the performance of programmes are monitored every quarter under Chairmanship of Hon'ble MPs.